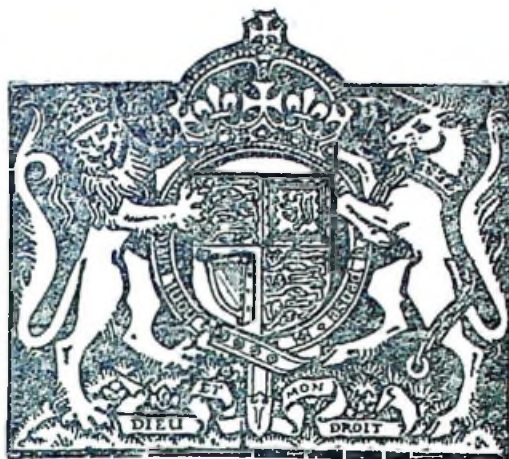




The Orissa Gazette

PUBLISHED BY AUTHORITY.

No. 22. CUTTACK, FRIDAY, AUGUST 28, 1936.

Separate paging is given to this Part, in order that it may be filed as a separate compilation.

PART VII.

Advertisements and Notices, etc.

THE ORISSA GAZETTE.

NOTICE.

From the 1st April 1936, the subscription to the *Government Gazette* will be at the following rates payable in advance :—

No. of Parts.	Annual Subscription without postage.		Annual Subscription with postage.
	Rs. a. p.		Rs. a. p.
Part I ..	6 0 0	} or Rs. 12 for both.	7 0 0
Part II ..	6 4 0		7 4 0
Part III ..	21 0 0		23 0 0
Part IV ..	2 0 0	} or Rs. 6 for both.	2 8 0
Part V ..	3 0 0		3 8 0
Part VI ..	3 0 0		3 8 0
Part VII ..	11 0 0	} or Rs. 7 for both.	11 8 0
Part IX ..	4 0 0		4 8 0
Supplement ..	8 0 0		10 0 0
Entire Gazette	30 0 0		35 0 0
Single copy ..	1 0 0		1 2 0
Suppl. only (single)	0 8 0		0 9 0
Parts I, III, IV and VII.	22 0 0		25 0 0

The *Gazette Extraordinary* can be supplied at the rate of one anna for every 16 pages or a fraction thereof. Postage according to weight.

RATES OF ADVERTISEMENTS IN PART VII.

Full page per issue ..	Rs. a. p.
Half page per issue ..	.. 20 0 0
Casual advertisements, 8 annas per line per insertion for double column, and 4 annas per line per insertion for single column.	.. 10 0 0

Applications for the Gazette should be addressed to "The Publisher of *The Orissa Gazette*, Cuttack",

and must be accompanied by a remittance—unless the applicant desires that the Gazette should be sent by value-payable post in which case in addition to the ordinary postage the usual charge for postal commission will be made.

Applications for the supply of the Gazette on "The Public Service" should be addressed to the Secretary to the Government of Orissa, Home, Revenue and Finance Departments, Cuttack.

Complaints regarding non-receipt of any number of the Gazette should be forwarded within a week after the date on which it is due.

All subscriptions are payable in advance and may be paid annually, half-yearly or quarterly on or before the 1st January, 1st April, 1st July or 1st October.

Subscribers will please note that their Gazette will be stopped at the expiry of the period subscribed for, unless the order distinctly states that it is to be continued until further instructions.

All Notifications and other matters intended for publication in *The Orissa Gazette* should reach the Publisher's Office on the preceding Wednesday to ensure appearance in that week's Gazette.

V. M. MONEY,

Publisher, The Orissa Gazette.

NOTICE.

The Proceedings of the Orissa Advisory Council printed in separate pamphlet form are available for sale at the office of the Secretary to the Orissa Advisory Council, Cuttack.

Rs. as.

Price of single copy 0 4

IN THE COURT OF THE MUNSIF,
BHADRAK.

O. S. NO. 207, CLASS I OF 1936.

Mani Sahu—*Plaintiff*,

versus

Fakir Behera and others—*Defendants*.

Whereas Mani Sahu of village Sarapur samil Lenkasahi, P. O. Kothar, pargana Jajpur, police-station and munsifi Bhadrak, district Balasore, has instituted the above suit in this Court for declaration of his right over .03 decimal of plot no. 844 in khata no. 288 of the aforesaid village as it is a part and parcel of homestead and bari land. He has further prayed for declaration that the above land has been wrongly recorded as a public path in the last settlement record, but in fact they are never used as such. Any one wishing to be impleaded in the suit may do so by the 8th September 1936 to which the suit stands adjourned.

Given under my hand and the seal of the Court this the 20th day of August 1936.

M. A. BEG,

Munsif.

BHADRAK: 21st August 1936.

PUBLIC SERVICE COMMISSION
(INDIA).

Applications are invited for the post of Veterinary Investigation Officer for Sind and Ajmer-Merwara. (2) A candidate should be a Member of the Royal College of Veterinary Surgeons or a graduate of an Indian Veterinary College and should have some experience in Veterinary Research work. He should preferably know Sindhi; otherwise he will be required to learn the language within a reasonable period. (3) Pay Rs. 400—25—500. Post non-pensionable and temporary for 5 years. Probation one year. Service terminable by three months' notice on either side. (5) Age not exceeding 35 years. (6) Government servants eligible if permitted by their Departments. (7) Cancellation, in any form, will disqualify. (8) Last date for receipt of applications 22nd September 1936. Prescribed application forms and further particulars may be obtained from the Secretary, Public Service Commission, Simla. Applications for forms must mention the name of the post.

D. REYNELL,

Secretary, Public Service Commission.

SIMLA: 21st August 1936.

IN THE COURT OF THE MUNSIF
OF BHADRAK.

O. S. NO. 198 OF 1936, CLASS I.

Panchanan Sahu and another—*Plaintiffs*,

versus

Bhaban Sahu and others—*Defendants*.

NOTICE.

Whereas Panchanan Sahu and another of village Lenka Sahi samil Sarapur, P. O. Kothar, pargana Jajpur, subdivision Bhadrak, district Balasore, have instituted the above suit in this Court for declaration of their right over .00500 decimals of plot no. 844 and .00312 decimals of plot no. 856 and 809 in khata no. 288 of the aforesaid village as being a part and parcel of their homestead. They have further prayed for declaration that the above lands have been wrongly recorded as a public path in the last Settlement record, but in fact they are never used as such. Any one wishing to be impleaded in the suit may do so by the 10th September 1936 to which the suit stands adjourned.

Given under my hand and the seal of the Court this the 20th day of August 1935.

M. A. BEG,

Munsif.

BHADRAK: 20th August 1936.

IN THE COURT OF THE SUBORDINATE
JUDGE, BERHAMPUR.

I. A. NO. 9 OF 1935.

Tharra Venkata Ramayya—*Insolvent*
(debtor),

versus

Panchireddi Chinna Papayya and 2 others—*Creditors*.

Notice is hereby given under section 30 of Act V of 1930, that the abovenamed petitioner was adjudged insolvent by an order of this Court, dated the 19th day of August 1936 and that he should apply for discharge within one year from that date. Creditors should prove their claims within two months from that date.

[ILLEGIBLE],

Subordinate Judge.

BERHAMPUR 19th August 1936

SCHEDULE OF RATES.

No. 194.—The following are the revised rates of Banjar darkhast timber valuation:—

They will come into force from 1st May 1935.

1. *Sal, Piasal and Sissua.*

Girth.	Rate per tree.		
	Rs.	A.	P.
1 to 2 feet ..	0	6	0
2 to 3 feet ..	2	0	0
3 to 4 feet ..	8	0	0
4 to 5 feet ...	10	0	0
5 to 6 feet ..	12	0	0
6 feet and over ..	16	0	0

2. *Sahajo, Holondo, Kusumo, Mundi-Mundi, Sohun, Kendu, Bheru, Khoiro, Dhow, Pasi, Bandhano and Gombari.*

Girth.	Rate per tree.		
	Rs.	A.	P.
1 to 2 feet ...	0	4	0
2 to 3 feet ..	1	4	0
3 to 4 feet ..	4	0	0
4 to 5 feet ...	6	0	0
5 feet and over ...	12	0	0

3. *Koronjo and Arjuno.*

Girth.	Rate per tree.		
	Rs.	A.	P.
Under 2 feet ...			
2 to 3 feet ...	0	8	0
3 to 4 feet ...	1	0	0
4 to 5 feet ..	1	8	0
5 to 6 feet and over ...	2	0	0

Other timber trees including Jambo, Sidda, Kotoko, Koito, Soropotro mohi, Sirisi, Suropotro, Guaria, Kosi, Sunnari.

Re. 1 per cart load of timber over 1 foot in girth.

Poles of all species suitable for house building and for sugarcane crops. Re. 1 per cart load.

Bamboos.—Annas four per clump, large or small.

Fuel—includes all trees useless as timber, small-wood, pollards and dead wood, only

suitable for burning but will not include any portion of timber trees separately valued.

Fuel is to be valued at annas four a cart load.

Fruit trees—are valued separately under the following schedule:—

		<i>Mohowa.</i>		
Girth		Rate.		
		Rs.	A.	P.
Under 2 feet ...	...			
2 to 3 feet ...	..	1	0	0
3 to 4 feet ..	...	2	0	0
4 to 5 feet ...	..	3	0	0
5 feet and over ...	...	4	0	0

Other fruit bearing trees including tamarind, Neem, Mango, Jack, Soapnut, Myrabolam and Kora.

Girth.	Rate.		
	Rs.	A.	P.
Under 2 feet ...			
2 to 3 feet ...	3	0	0
3 to 4 feet ...	3	8	0
4 to 5 feet ...	4	0	0
5 to 6 feet ...	5	0	0
6 to 7 feet ..	6	0	0
7 feet and over ...	7	0	0

Palmyrahs and Solopo.

Height.	Rate.		
	Rs.	A.	P.
Under 3 feet ...			
From 3 to 6 feet ..	0	4	0
From 6 to 10 feet ...	0	8	0
From 10 to 21 feet ..	1	0	0
From 21 to 30 feet ..	1	8	0
From 31 to 40 feet ..	2	0	0
Above 40 feet ...	2	8	0

Date Trees.

Fit for tapping ..	1	0	0
Under 3 feet ..	0	4	0

R. SAHAI,

*District Forest Officer,
Ganjam.*

CHATRAPUR: 27th February 1935.

WANTED.

An Examination Clerk on Rs. 35 a month for 4 months for the office of the Divisional Inspector of Schools, North Orissa, Cuttack.

The candidate must have passed the Matriculation Examination and should know type-writing well.

Applications should be submitted to the Divisional Inspector of Schools, North Orissa, on or before the 15th September 1936.

None need apply who is not a native of, or domiciled in, the Province of Orissa. Copies of certificates and testimonials should accompany applications.

S. RAY,

*Divisional Inspector of Schools,
North Orissa.*

CUTTACK: 20th August 1936.